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Title: Message received from Rajya Sabha that Rajya Sabha at its sitting held on the 27th April, 2007 agreed without any amendment to the National Rural Employment Guarantee (Extension to Jammu & Kashmir) Bill, 2007 passed by Lok Sabha at its sitting held on the 19th March, 2007.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha.

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 27th April, 2007 agreed without any amendment to the National Rural Employment Guarantee (Extension to Jammu and Kashmir) Bill, 2007 which was passed by the Lok Sabha at its sitting held on the 19th March, 2007."
